THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, on behalf of my colleague Shri Tariq Anwar, I beg to lay on the Tabole:--

- (1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-
  - (i) Review by the Government of the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 2011-12.
  - (ii) Annual Report of the Andhra Pradesh State Agro Industries Development corporation Limited, Hyderabad, for the year 2011-12, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10851/15/14)

(3) A copy each of the following papers (Hindi and English versions) under Section 394 of the Companies Act, 2013â€″

(a) (i) Review by the Government of the working of the Agrinnovate India Limited, new Delhi, for the year 2011-12.

(ii) Annual Report of the Agrinnovate India Limited, new Delhi, for the year 2011-2012, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10852/15/14)

(b) (i) Review by the Government of the working of the Agrinnovate India Limited, New Delhi, for the year 2012-2013.

(ii) Annual Report of the Agrinnovate India Limited, New Delhi, for the year 2012-20013, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 10853/15/14)